



No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.  
**OPPOSITION HEARING CAUSE LIST**  
**FOR THE MONTH OF OCT -2022**  
**HEARING DATED 26/10/2022**

**SHRI.M.HABIBULLA, ASSISTANT REGISTRAR OF TMR & G.I.**

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION / RECTIFICATI ON	AGENT NAMES	APPLICANT/OPPONENT NAME	MOBILE	SIGN
1	2709824	946416	RAO AND RAO & KRISHNA AND SAURASTRI ASSOCIATES LLP	MOHD.AQUED KHAN VS PODRAVKA D.D.PREHRAMBENA INDUSTRIJA		
2	2795251	953629	DEPENNING AND DEPENNING & DAKSHESH B.MEHTA	CERAMTEC GMBH (AGERMAN COMPANY) VS CERA SANITARYWARE LTD		
3	3496009	895572	TMT LAW PRACTICE & L.R.SWAMI CO	SRI NARASU'S COFFEE COMPANY PVT.LTD VS NARASU'S SAARATHY ENTERPRISES PVT.LTD		
4	2882071	907457	TMT LAW PRACTICE & L.R.SWAMI CO	SRI NARASUS COFFEE COMPANY LIMITED VS NARASU'S SPINNING MILLS		
5	4104029	998536	PRADEESH P.L & G.RAMJI	HIREPRO CONSULTING PVT.LTD VS PRAPUS SYSTEMS PVT.LTD		
6	860538	730763	S.S.DATTA AND ASSOCIATES & R.K.DEWAN AND CO	BRITANNIA INDUSTRIES LTD VS PARLE PRODUCTS PVT.LTD		
7	4469172	1066948	ALG INDIA LAW OFFICES LLP	JEGANATHAN BALAKRISHNAN VS GOODEARTH DESIGN STUDIO PVT.LTD		
8	909671	205734	RAO AND RAO & RAHUL CHAUDHRY AND PARTNERS	GURUMUKH SINGH VS LEGO SCHWEIG AG		